

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Aparna Gamne	Employee	

ORDER

T.C.P. No. 72/74(2)/NCLT/MB/MAH/2015

1. The Employee of the Learned Representative is present and seeking time for adjournment.
2. Adjournment is granted with the direction that no further adjournment shall be granted and the matter shall be heard on the basis of the record available on the next date of hearing.
3. The Petition is listed for hearing on **06.04.2017**.

sd/-

M.K. Shrawat
Member (Judicial)

Dated: 16.03.2017